

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:538

ANSWERED ON:13.08.2012

NATIONAL GREEN TRIBUNAL

Patil Shri C. R. ;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the post of Chairman, National Green Tribunal is lying vacant since January, 2012;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has fixed any terms and conditions for appointment to its Chairman;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be filled up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) &(b) Yes, Sir. Consequent to resignation of Shri Justice L.S. Panta, the post of Chairperson, National Green Tribunal (NGT) has fallen vacant since January 1, 2012. Subsequently, Shri Justice R.V. Raveendran who was recommended by Hon'ble Chief Justice of India for the post of Chairperson, NGT intimated his unwillingness for the post due to personal reasons. However, Shri Justice A.S. Naidu, Judicial Member is functioning as the acting Chairperson, NGT.
- (c) & (d) The terms and conditions for appointment of Chairperson, NGT have been provided in the NGT Act, 2010.
- (e) Minister for Environment and Forests has taken up the matter with the Minister for Law and Justice for nomination of a new Chairperson, NGT on the recommendation of the Chief Justice of India.